

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th APRIL, 2024, 10:30 A.M.

**IA (IBC)/121/GB/2023
In CP (IB) /4/GB/2018**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Bank of India Vs M/S Maxim Infrastructure & Real Estate Pvt. Ltd
UNDER SECTION	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. A. Gaggar, Adv.

For Respondent (s) : Mr. S. S. Roy, Adv. R-1 & R-3

IA (IBC)/121/GB/2023

ORDER

Both sides counsel present. Ld. Counsel appearing for R-1 and R-3 makes statement across the bar that in view of the order dated 09.04.2024 passed by this Bench, the above application has become infructuous. However, the Ld. Counsel appearing for the Applicant pleads lack of knowledge about such order which was readily agreed to be furnished to the Applicant Counsel's email id by the Respondent Counsel to examine and take further course of action in the above IA.

List this matter on **25.04.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**